

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2166
ANSWERED ON:23.11.2010
COMMUNITY POLICING
Sugumar Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Police departments have not been effective in community policing;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): As per Seventh Schedule to the Constitution 'Police and Law & Order' as State subjects and therefore, it is the primary responsibility of the State Governments to promote community policing.

Notwithstanding above, in view of the changing role of police due to various socio-economic and political changes which have taken place in the country and the challenges posed by modern day global terrorism, extremism, rapid urbanization as well as fast evolving aspirations of a modern democratic society, Ministry of Home Affairs set up a Committee of Experts to draft a new police act to replace the Police Act 1861. The Committee was constituted on 30 Sept., 2005 and it submitted the draft model police Act in October, 2006. The draft Model Police Act inter-alia contains the provision of community policing for Metropolitan cities and Community Liaison Groups in rural areas. The same was sent to State Governments for appropriate consideration as "Police is a State subject". Similarly Government has constituted a Review Committee on Police Reforms which inter-alia made the recommendation of revamping village police system. The same has also been sent to State Government for implementation.

Also Government of India has set up National Police Mission (NPM) with the broad objective of seeking to transform the police forces in the country into effective instruments for maintenance of internal security and facing the challenges of the next century by equipping them with the necessary material, intellectual and organizational resources. Six Micro-Missions have been set up under the NPM pertaining to specific areas of policing which inter-alia includes the Project Community Counselling Centres under the Micro-Mission 'Community Policing'. The Project aims to facilitate an integrated approach towards resolution of conflicts affecting the women, children and other vulnerable sections of the society in partnership with resource persons, voluntary organizations and police. Bureau of Police Research and Development (BPR&D) is monitoring the Project with support from the Federation of Indian Chamber of Commerce and Industry (FICCI). FICCI will set up three pilots Projects in State of Delhi, Maharashtra and Tamil Nadu. Memorandum of Understanding (MoU) has already been signed with State of Maharashtra and Tamil Nadu.